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* IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.PET. 292/2004 +

> PACIFIC CONVERGENCE CORPN. LTD. Petitioner Mr. Ekansh Mishra, Advocate Through:

> > Versus

... Respondent DATA ACCESS (INDIA) LTD.

Mr. Abhay Narula, Adv. for Canara Bank Through: Mr. A. S. Chanidihoke, Sr. Advocate with Mr. Satyajit Sarna and Maiteyi Bhat, Advocates for applicant in CA 989/2007. Mr. Dhruv Wahi, Mr. Ashish Sindhu & Mr. Brijesh Chaudhary, Advocates for CEPL Mr. Siddharth Vaid, Advocate for Mr. Sidhartha Roy (Ex-director). Mr. Anuj Aggarwal and Mr. Amit Aggarwal Advocates for UOI Ms. Ritu Chhabra, Advocate for applicant in CA No.1812/2014. Mr. Sivanandarjog, Ms. Shalini Kaul and Mr. Neeraj Malhotra, Advocates for applicant in CA No. 787/2013. Mr. Vikram Mehta and Mr. Varun Kumar, Advocate for applicant in CA No.1864/2011. Mr. Divyanshu Goyal & Mr. Vaibhav Choudhary, Advocates with Mr. K. C. Palanisamy for applicant in CA No.31/2014 Mr. Kanwal Choudhary, Adv. for O. L.

CORAM: HON'BLE MR. JUSTICE SUDERSHAN KUMAR MISRA <u>O R D E R</u> 21.09.2015 %

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CO. APPL. NO. 1812/2014

Proxy counsel for counsel for Canara Bank states that Mr. Y.P. Narula, Senior Advocate, who is to appear in this matter, is busy in another court and he prays for pass over. It is nearly 4 p.m. It is not possible to pass over the matter today.

List this application on 15th October, 2015.

CO. APPL. NO. 989/2007

Proxy counsel for counsel for Canara Bank states that Mr. Y.P. Narula, Senior Advocate, who is to appear in this matter, is busy in another court and he prays for pass over. It is nearly 4 p.m. It is not possible to pass over the matter today.

List this application on 25th January, 2016.

CO.PET. No.292/2004 and CO. APPL. Nos. 1142/2006, 1145/2006, 1156/2006, 1233/2006, 57/2007, 221/2007, 318/2007, 989/2007, 1080/2007, 1110/2007, 736/2009, 688/2010, 1232/2010, 1864/2011, 1540/2012, 787/2013, 1880/2013, 31/2014, 1046/2015; OLR Nos. 457/2014, 558/2014, 618/2014, 648/2014

Proxy counsel for counsel for Canara Bank states that Mr. Y.P. Narula, Senior Advocate, who is to appear in this matter, is busy in another court and he prays for pass over. It is nearly 4 p.m. It is not possible to pass over the matter today.

List on 22nd March, 2016.

SUDERSHAN KUMAR MISRA, J.

SEPTEMBER 21, 2015 rd *CO.PET. 292/2004*

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